

SHRI JANARDHANA POOJARY: There is another Call Attention also. I thought you will call me and I have been raising my hands. The hon. Minister in charge of Kashmir Affairs had given a statement outside the Parliament stating that the militants are ruling Kashmir. It is a very dangerous statement. He should have made the statement here.

MR. SPEAKER: It is coming up on Monday. I have listed that Call Attention for Monday. It has been listed for 26th.

(Interruptions)

[Translation]

MR. SPEAKER: Hon. Member will be given time on Monday.

(Interruptions)

12.16 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing, Monday, the 26th March, 1990 will consist of:-

- (1) Consideration of any item of Government Business carried over from today's order paper.
- (2) General discussion on General Budget for 1990-91.
- (3) Submission to the Vote of the House of Demands for Grants on Account (General) for 1990-91.

(4) Discussion and Voting on Supplementary Demands for Grants (General) for 1989-90.

(5) Consideration and passing of:

(a) The Commissions of Inquiry (Amendment) Bill, 1989

(b) The Criminal Law Amendment (Amending) Bill, 1989 as passed by Rajya Sabha.

(6) Discussion under Rule 193 regarding the accident to the Indian Airlines Airbus A-320 at Bangalore on Thursday, the 29th March, 1990 at 6.00 P.M.

AN HON. MEMBER: We would like to know when the voting will take place.

SHRI P. UPENDRA: The hon. Members are asking about voting on the Railway Budget. The Railway Minister will commence his reply today and complete it on Monday. The voting will take place on Monday.

12.17 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Motion for constituting the committee

[English]

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Sir, I beg to move:

"That a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted consisting of fifteen members, ten from this